(b) and (c). The concerned roads were not closed to pedestrians; but the traffic on them was regulated in the usual manner, so that people assembled on the road side had a clear view of the Prime Minister, while at same time the flow of traffic was not interfered with.

COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH

*282. DR. SUSHILA NAYAR: Will the Minister of EDUCATION be pleased to refer to the reply given to Unstarred Question No. 6776 on the 30th August, 1968 regarding Council of Scientific and Industrial Research and state:

- (a) whether the Committee has since submitted its report to Government; and
- (b) if so, the details of the report and whether a copy of the same will be laid on the Table of the House?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) Yes, Sir.

(b) A statement showing salient features of the Report is laid on the Table of the House. [Placed in Library. See No. LT-2262/68] A copy of the Report is available in the library of Parliament.

केरल में नए जिलों का बनाया जाना

*283. भी कंबर लाल गुन्त :
भी बृज भूवज लाल :
भी बंग नारायण लिह :
भी जि० व० सिंह :
भी शिवकुमार शास्त्री :
भी शावकुमार जा :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि केरल सरकार का विचार राज्य में कुछ नये जिले बनाने का है;

- (ख) क्या यह भी सच है कि ये नये जिले मुस्लिम लीग द्वारा मांग किये जाने के कारण बनाये जा रहे हैं;
- (ग) क्या यह भी सच है कि इन जिलों में मुसलमान बहसंख्या में होंगे; और
- (घ) यदि हां, तो इस बारे में सरकार की क्य प्रतिक्रिया है ?

गृह-कार्य मंत्री (श्री यशबन्तराव चह्नाण) 🖡

- (क) राज्य सरकार द्वारा दी गई सूचना के अनुसार उन्होंने दो नये जिलों के निर्माण को सिद्धांत रूप में स्वीकार कर लिया है— एक वर्तमान कोजीकोडे और पालघाट जिलों के हिस्सों को लेकर तथा दुसरा कोट्टयम तथा अर्जाकुलम जिलों के हिस्सों से बनाया जाना है।
- (ख) राज्य सरकार के अनुसार नये जिलों को मुस्लिम लीग की मांग पर नहीं बनाया जा रहा है।
- (ग) राज्य सरकार ने सूचित किया है कि उन्होंने अभी तक इस विषय में आंकड़ों का संकलन नहीं किया है।
- (घ) नये जिलों का निर्माण पूर्णतया राज्य सरकारों का ही मामला है।

A. R. C. CHAIRMAN'S COMMENTS ON POLICE EXCESSES ON 19TH SEPTEMBER, 1968

*284. SHRI S. M. BANERJEE: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the Chairman of the Administrative Reforms Commission has commented sharply on the Police excesses in Delhi on the 19th September, 1968; and
- (b) if so, the reaction of Government thereto?

THE MINISTER OF HOME AFFA-IRS (SHRI Y. B. CHAVAN): (a) Government have seen reports of a press interview given by the Chairman, Administrative Reforms Commission, regarding the police excesses in Delhi and elsewhere on September 19, 1968.